

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2594 of 1992

New Delhi, dated the 12th Nov., 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

1. Shri Ghanshyam,
S/o Shri K. Sahai,
Working as Sr. Cleaner
at Loco Shed,
Western Railway,
Jaipur,
2. shri Chaju Ram,
S/o Shri S. Lal
working as Cinder Picker,
at Loco Shed of Western Railway,
Jaipur. ... APPLICANTS

(By Advocate: Shri V.P. Sharma)

VERSUS

1. Union of India through
the General Manager,
Western Railway,
Churchgate, Bombay.
2. The Secretary,
Railway Board,
Rail Bhawan,
New Delhi.
3. The Divl. Railway Manager,
Western Railway,
Jaipur.
4. Shri Diwan Singh,
S/o Shri Kartar Singh FM-II,
Loco Shed Bandikui (Raj.)
5. Shri Riyazoodin FM-II,
C/o Loco Foreman,
Western Railway, Achnera,
Jaipur.
6. Shri Mohammad FM-II,
Loco Shed Jaipur.
7. Shri Rahim Bux FM-II,
Loco Shed, Jaipur. ... RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicants pray for a declaration quashing the impugned seniority list dated 3.3.92 to the extent that the names of the applicants have not been shown therein and Respondents 4 to 7 have been shown at higher position. Other related reliefs have been sought.

2. We have heard Shri V.P. Sharma for applicant. None appeared for the Respondents.

3. We dispose of this Original Application with a direction to the Respondents that in the event that applicants submit a fresh, detailed and self-contained representation within two weeks from the date of receipt of a copy of this order, Respondents shall examine the contents of the same and pass a detailed and speaking order within four months from the date of receipt of such representation in accordance with rules and instructions on the subject.

4. This O.A. stands disposed of in terms of para 3 above. No costs.

Lakshmi Swaminathan
(Mrs. LAKSHMI SWAMINATHAN)
Member (J) Vice Chairman (A)
/GK/

S.R. Adige
(S.R. ADIGE)